

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 3771 of 2019

Dharmendra Kumar Singh and others... .. Petitioners

Versus

The Hon'ble High Court of Jharkhand and others ... Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioners: Mr. R. Krishna, Advocate
For the Respondents: A.C. to A.G.

Oral Order
03/Dated: 10.09.2020

Put up this case before the appropriate Bench.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)